

COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 01 OF 2017 &

IA NO. 01 OF 2017

Dated: 17th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Energy Watchdog

.... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2

Ms. Shikha Ohri for R-3 to R-5

Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-6 to10, 13, 14 & 15

Mr. Abhishek Kumar

Ms. Srishti Rai for R-11 & 12

Mr. Manu Seshadri for R-18, 19 & 24

Ms. Divya Chaturvedi for R.20

ORDER

IA No. 01 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

As agreed by learned counsel for the parties, list the matter for hearing on **10.01.2018.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**